NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 100(ND)/2015 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY:

M/s. PTC Energy Ltd.

V/s.

R.S. India Wind Energy Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. ARUN KATPALIA, ST. Adv.

2. MR. MAYANK MISHRA, Adv.

3. Mr. SIDHARTH SETHI Adv.

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Sidhaw

ORDER

Respondent have filed a detailed supplementary affidavit dated 18th July 2016 running into 383 pages. A copy thereof has been furnished to the learned counsel for the non applicant-petitioner on 19th July 2016.

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Learned counsel for non applicant petitioner request for some time to file reply to the supplementary affidavit. Let the reply be filed within one week with a copy in advance to the counsel for applicant-respondent. Rejoinder if any be filed within a weeks time.

List for further arguments on 7th September 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

10.08.2016 (A.K. Arora)